

R.O.C.Nos.11/2021-Con.B2
and 50846-A/2021-B2



DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 188 / 2021

Tmt. V.P.Sugandhi, District Judge, functioning as Chairman, Permanent Lok Adalat, Tiruppur, who has been appointed on transfer as Judge, Family Court, Tiruppur, vide G.O.(Rt) No.311, Home (Courts-II) Department, dated 02.07.2021, is transferred and posted as Judge, Family Court, Tiruppur in the existing vacancy.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 06.07.2021

Sd/- P.DHANABAL,
REGISTRAR GENERAL